

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**ITEM No. 325**

IA-1368/2023, IA-3832/2020,

**In**

**IB-183(ND)/2018**

**IN THE MATTER OF:**

M/s. Air Shagoon (Network) Pvt. Ltd. .... Petitioner/Applicant  
Vs.  
M/s. Associated Trade Logistics Pvt. Ltd. .... Respondent

**Order under Section 9 of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 11.07.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Liquidator : Mr. Varun Sharma, Ms. Vanshika Gupta, Ms. Surbhi Kohli and Mr. Mehool Seth Advs.  
For the Respondent : Mr. Yugank Goel, Mr. Kushagra Sah, Mr. Vansh Bhutani, Advs.

**ORDER**

Due to paucity of time, the matter is adjourned to **06.08.2024**.

**-sd-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Malik